

ADDRESS TO THE LEGISLATIVE ASSEMBLY KERALA

6^{тн} МАРСН, 2015

BY

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GOVERNOR OF KERALA

Honourable Speaker, Honourable Members, Ellavarkum Ente Namaskaram

1. I warmly welcome you all to the first session of the Kerala Legislative Assembly for the year 2015. This is my first address to you and let me extend my hearty greetings to all of you. I am indeed very happy to let you know that development activities undertaken by my Government have made Kerala one of the fastest growing States in the entire country. In the 35th National Games which had recently concluded, Kerala has emerged as first among the States in overall championship. This was the best National Games organized so far as per feedback received from the Indian Olympic Association (IOA) and sports fraternity. My Government congratulates the athletes, coaches and officials who made this National Games a grand success. As a legacy of holding the 35th National Games in Kerala, a Green Field Stadium of international standards was setup at Karyavattom and my Government has created 9 New Stadia across the State and renovated 16 existing stadia with new facilities by incurring an expenditure of around Rs.213 crore.

2. My Government which has come into power on 18th May 2011 has declared that "development and care" is its motto. The development works undertaken in the last 45 months have transformed the State to really "Gods own country". The exponential growth rate which my Government could achieve and the much acclaimed 'Kerala Model of Development' is now attracting world attention. Even the United Nations have appreciated the Good governance initiatives of my Government. The Mass Contact Programme for speedy disposal of public grievances by the Chief Minister has won the UN Public Service Award 2013. The recent McKinsey report on India's Economic geography in 2025 depicts Kerala as one of the top 8 high performing States based on the Gross Domestic Product, per capita income, productivity of workers, literacy and electrified households. My Government has won the IBN Diamond State Award for outstanding performance in the field of Education, Environment, Health and Poverty Alleviation. The official web site of the Chief Minister has won the Web Ratna Award for outstanding public participation initiative. My Government has recently won the CSI Nihilent e-Governance Award 2013-14 for exemplary

performance in e-Governance applications in various departments. On completion of the National Optical Fibre Network by the end of this month, spread of e-governance across the departments, achievement of e-literacy, high mobile penetration and service delivery through "Akshaya Centres" Kerala will emerge as the first Digital State in the country.

3. The grand vision of inclusive growth which my Government has been following has brought in economic growth with equity. The Zero Landless Programme which my Government has launched could benefit more than a lakh landless families. The Smart City Project which was dormant for five years could be revived and the first phase is getting ready for commissioning. The Kochi Metro Rail Project is progressing very fast. The Kannur airport will be completed by May 2016. The Vizhinjam International Sea Port has got the environmental clearance and Viability Funding (VGF) sanction from Government of India and the works will be started soon. The Start-up Village at Kochi and the Student Entrepreneurship Programme which my Government has launched is a model for the rest of the country.

- 4. In the welfare side, my Government has increased all the welfare pensions to Rs. 500/apart from ensuring its timely disposal. Pension has been granted to all dairy farmers and the pension amount has been increased. The Arogyakiran Project could provide comprehensive health care to the common public. More than 25000 patients could get the benefit under Karunya Chikitsa Sahayanidhi. My Government could intervene successfully in getting the nurses released from the custody of terrorists in Iraq. This initiative of my Government was very well appreciated by the Union Government. My Government could get "Shreshta Bhasha" status to our mother tongue Malayalam. The number of Government medical colleges has been increased from 5 to 9. Nirbhaya Project was started for preventing atrocities against women and children. My Government could commission the Ranni-Perinadu and Peechi power projects.
- 5. My Government could effectively intervene in the market, helping the farmers to get remunerative prices for their produce. For the first time in the country procurement of raw coconut directly from the farmers was done through the Krishi Bhavans. My Government has

brought a new thrust to value addition and agro processing, apart from increasing the productivity and quality of the produce. For the first time license was given to tap 'Neera' – a non-alcoholic drink from coconut inflorescence sap by farmer-producer companies as well as Kerala Agricultural University and Kerala State Coconut Development Corporation.

- 6. In the wake of declaration of Kerala as Organic by 2016, my Government will take all possible efforts for integrating various State and Central schemes already proposed to popularize organic farming in our State. Special quota will be reserved in undergraduate courses both in Agricultural University and Veterinary and Animal Sciences Universities for the children of farmers who have shown outstanding performance in organic farming. My Government has completed the registration of all farmers in the State. 'Smart Cards' will be issued to 18.77 lakh farmers who are enrolled under Farmers Registration Scheme.
 - 7. The rapid spread of bird-flu in a couple of districts has caused heavy loss to the farmers. However, thanks to the timely intervention of all departments concerned, my Government could

contain the disease in time and the farmers have been compensated adequately. In the light of the devastating outbreak of bird-flu, all efforts will be taken to rejuvenate duck industry in Kuttanad region.

- 8. The Govardhini Scheme launched by my Government is intended to add one lakh more cattle population in the State and provide them with scientific management. My Government could develop a new farming culture through innovative programmes and schemes in Agriculture and Animal Husbandry sectors.
- 9. 80% of the milk requirement of Kerala is now met through internal milk production. By the end of the 12th plan, my Government is planning to achieve self sufficiency in this sector. My Government could add 3700 Hectares to the existing fodder cultivated area of 18,000 Hectares during the year 2014-2015. Around 2.37 lakh dairy farmers in the State were brought under the purview of insurance scheme of Kerala Dairy Farmers' Welfare Board.
- 10. In 2013-14 the sub sectors of forestry and fisheries recorded positive growth rates of 3.4 per cent and 5.43 per cent respectively.

Special housing package will be implemented for fishermen under integrated development of fishing village scheme to provide housing to 4000 homeless fishermen. Special drive will be undertaken to protect fish breeding sites and prevent juvenile fishing. Second phase of 'Matsya samruthi' project will be implemented by incorporating new initiatives for enhancing aquaculture production. Cage farming of fishes in open waters and reservoirs will be promoted. My Government will ensure the timely completion of works undertaken in all fishing harbours.

11. My Government is the only State Government in India giving Rs.2 lakh for SC and General category and Rs.2.5 lakh to ST beneficiaries under Indira Awas Yojana (IAY). "House for the house less" is an important issue we are facing today. My Government will be giving priority to housing schemes with the help of local governments and other institutions and social organizations. My Government will be implementing "Jawahar Housing Scheme" under which one house in each ward of every Panchayath/Municipality/Corporation will be constructed with the financial assistance from the Plan fund of local bodies.

- 12. Kerala has not got its due share in the Prime Minister Gram Sadak Yojana (PMGSY) rural road scheme. When my Government assumed office in 2011, 303 roads having 715 kms roads were not even started. Since there were no one to take tender of roads as per the present estimate, my Government has decided to give tender excess up to 42% of the estimate and because of this, about 325 kms of road works were started of which 125 kms have been completed by now. In the 8th phase we got 1012 kms roads of which 850 km roads works have already been started. So far Government has spent Rs.124 crore from the State fund for PMGSY. Under PMGSY phase II we have got only 570 kms roads at the estimate of Rs. 500 crore. This is quite insufficient and my Government has approached the Government of India for an additional 1000 kms roads in PMGSY.
- 13. My Government has repeatedly taken up the revision of the guidelines of centrally sponsored schemes according to the situation and requirements of the States. In Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), the expenditure we

incurred in 2013-14 was Rs.1700 crore, while it was only Rs.701 crore on 2010-11. But due to changes made in the schedule of works by the Government of India, my Government is finding it difficult to give job to the 29 lakh registered families. My Government has demanded inclusion of dairy, coir, khadi and other traditional industries sector in the ambit of NREGS. To consider our request, the Government of India has convened a meeting of Rural Development Ministers in Southern States to discuss the issue.

- 14. Kerala State Welfare Corporation for Forward Communities was set up by my Government for carrying on the business of promoting the comprehensive development and welfare of the economically backward sections among the forward communities of Kerala. As a pilot project, the Corporation proposes to take over the renovation work of 200 Agraharas which is the traditional settlement of the ethnic Brahmin communities in Kerala.
 - 15. The Kerala State Minority Development Finance Corporation and Kerala State Commission for Minorities have been set up. My Government has launched *Minority e-certificate* to facilitate

reservation to minority students under Central Government.

- My Government has prepared Perspective Plan for the State with the technical assistance of National Council of Applied Economic Research (NCAER), New Delhi. In continuation of the Perspective Plan 2030 document, my Government envisages preparing a vision document - Infrastructure Master Plan 2030- as a more focused study to identify infrastructure gaps in selected sectors of development and prepare a shelf of projects to bridge the identified gaps. My Government proposes to introduce a digitized documentation of the assets created in the Annual Plans and upload photographs of Capital Assets created to avoid the duplication of identical schemes by different agencies and enable effective targeting scarce budgetary funds to of achieve developmental outcomes.
- 17. Kerala is the first State in the country to implement the "Saankhya", the accrual based double entry software in all the Local Self Government Institutions. The web based "Sulekha" software developed by Information Kerala Mission has won CSI Award 2013-14

under the category Sustenance. The certificates of birth, death and marriage which are registered under the Local Self Government Institutions from 1970 will be made available to the people online. The facility of online property tax payment can be availed by the property tax payers of Grama Panchayaths from 2015-16 onwards.

- 18. Kudumbashree has started 899 new enterprises in this financial year. It would be starting Anti Human Trafficking Centres in three districts of Kerala Idukki, Palakkad and Wayanad.
- 19. An "Investors' Meet" was conducted at Kochi in February 2014 to take up various projects in Public Private Partnership [PPP] mode. Expressions of interest were received for 89 projects showcased by various Urban Local Bodies at the meet. Consequent to this, Partner Kerala Mission was constituted at the state level to facilitate speedy implementation of the project.
- 20. Hostel facilities will be provided to women in urban areas. Modern multi level parking system will be established in urban

areas. Kerala Sustainable Urban Development Project will complete all the ongoing works using ADB financial assistance. Under Jawaharlal Nehru National Urban Renewal Mission (JnNURM), the Water Supply Scheme of Kochi having a capacity of 100 Million Litres per Day will be commissioned and 400 buses allotted to the Corporation will be operated in different Municipal areas. The e-governance project of the Corporation of Kochi will be launched. The existing street lights of all Urban Local Bodies[ULBs] will be replaced by Energy Efficient LED lighting system under Nagarajyothi Project. Septage Treatment Plants will be constructed in all the districts in the State.

- 21. Suchitwa Mission is planning to provide sanitary facility for all rural and urban households within a period of 3 years. State Plan Fund, Local Self Government Institution Plan/own funds and Swachh Bharat Mission funds shall be tapped to execute the various projects under sanitation and waste management.
- 22. A special scheme for completing "Spillover" houses will be introduced during 2015-16 by the SC Development Department. Due to limited resource base of the beneficiaries and

the escalation in the cost of construction, many houses allotted earlier are remaining unfinished. Hence a special scheme will be initiated in 2015-16 to complete the incomplete houses. Scheduled Castes Development Department has been providing encouragement and awards to SC students for outstanding performance in education and arts.

- 23. People with entrepreneurial ability belonging to Scheduled Castes need to be encouraged to take advantage of the opportunities offered to start industrial units and business enterprises in industrial parks and estates. So a new scheme aimed at providing assistance to aspiring entrepreneurs will be introduced in 2015-16. Formation of Backward Communities Development Department is a major achievement of my Government. My Government is intending to implement a new housing scheme for widows belonging to BPL families and destitutes.
- 24. To ensure a guaranteed floor level wages per day to all those workers who fall outside the minimum wages safety net, the Labour Department proposes to introduce the Kerala Minimum Guaranteed Wages Bill. My Government

proposes to amend the state labour enactments and the state rules corresponding to central labour enactments to enable the increased participation of women in both public and private sectors of employment and to prepare the labour force to face the challenges of post liberalization scenario.

- 25. My Government is planning to take up the new schemes/projects with the aim to improve the quality of service delivered by the Department so as to achieve the national goal of 500 million skilled persons by 2022, which will reduce unemployment. A full-fledged Placement Cell in each ITI is proposed and tie ups with industrial giants are to be made for enhancing the exposure of the trainees.
- 26. Considering the fact that Kerala has one of the highest out-of-pocket expenditure for medical treatment, my Government is proposing to implement the programme 'Karunya Keralam', wherein the entire diagnostic tests in Government hospitals will be offered free of cost in a phased manner. The focus has changed now on to Primary Health Care. A strong Primary Health Care will lessen the burden of Health Care in higher centers. World Health

Organisation has been advocating Universal Health Coverage, which essentially means that a citizen should be able to access quality health care easily and without financial stress. My Government has conceptualized a programme that will reposition the vast network of primary care institutions such as primary health centers and community health centers as centers of comprehensive care, to operationalize Universal Health Coverage.

27. The need to have an efficient healthcare delivery system need not be reiterated. However, what stands in the way of efficient treatment is the unavailability of the data both at the population level and at the personal level. This data incompleteness leads to waste of resources, time and effort of medical practitioners. Hence my Government proposes to develop a huge electronic platform for effective utilization of resources. Kerala e-Health Programme is an ambitious programme for developing Electronic Health Records (EHR) and Electronic Medical Records (EMR) for the people of Kerala. The Kerala University of Health Sciences will establish schools and centres like School of Research in Ayurveda, Centre for

Disability Management Studies etc to make its functioning more effective. In the last four years, my Government has started four new Government Medical Colleges after a lapse of thirty years. This year we plan to start two more Medical Colleges new Thiruvananthapuram and Konni. With this, 11 out of 14 districts shall have Government Medical Colleges offering advanced health care at affordable costs and medical education for poor students. My Government is happy to inform this august house that we have introduced "Sukritham" which aims at giving free cancer treatment to BPL families in eight medical institutions. My Government also plans to introduce "Subhadram" a free comprehensive cancer awareness, diagnosis, treatment and rehabilitation scheme for all women in Government Health Institutions.

28. My Government is giving utmost importance for development of tribal areas in the State. All possible measures for their education, health, employment and socio economic development will be undertaken. My Government intends to distribute 7693 Hectares of land, identified on the basis of the Honourable

Supreme Court judgment, to landless tribals. My Government intends to start a new venture enabling Tribal Education from the KG to PG named "Gurukulam" as recommended by the Higher Education Council.

- 29. My Government has initiated steps for voluntary relocation of tribal farmers residing within forests by payment of adequate compensation. A new Forest Division has been established at Kasaragod District for strengthening forest protection and ensuring smooth management.
- 30. Concerted measures have been taken to lessen the problems arising from man-animal conflict. To counter the increasing menace of wildlife attacks, an amount of Rs.9.88 crore was expended for taking up various measures to protect life and property. My Government had also accorded sanction for one elephant squad each in Wayanad and Nilambur. Further, Rs.6.44 crore had been provided as compensation for crop damage due to wildlife attacks. The rate of compensation for death due to wildlife attack has been increased from Rs.3.00 lakh to Rs.5.00 lakh.

- 31. Two new Eco Tourism Projects have been initiated at Konni and at Shendurney. Both will be completed during the current year. The first phase of the Shendurney Eco Tourism Project has been completed during the year 2013-14 and action is underway to complete the second phase of the Project. Action is also underway to train youths from Scheduled Tribe communities living in the forests for equipping them to be engaged as tourism guides in eco-tourism centres.
- 32. My Government had accorded sanction for a scheme entitled 'Krishi Raksha Padhathi' under Mission 676. My Government accords high priority to the ecosystem services rendered by the biodiversity rich forests of the State. 10 new ecotourism locations will be opened during this financial year.
- 33. Kerala has been adjudged the best governed State on the basis of excellent law and order situation. The Kerala Police has launched various innovative schemes like Student Police Cadet, Kadalora Jagrata Samithi, Safe Campus Clean Campus, Janamaithri, Scheme, Schemes for Senior Citizens, Children and Women. My

Government desires to energise the Police force through annual recruitment.

- 34. Prevention of crimes against women is one of the priority areas of Kerala Police. "Nirbhaya Keralam Surakshitha Keralam" is a comprehensive scheme launched on 15-2-2014 to ensure safety and protection of women. This project will be implemented in two phases. The first phase will cover 6 districts and the second will cover the remaining 8 districts. At present this project is launched in Corporation of Kochi.
- 35. In Kerala more than 4000 people die every year in road accidents. Almost 40,000 people are seriously injured in road accidents every year. My Government has planned a comprehensive project named "Subhayathra 2015" to implement Road Safety measures strictly and reduce road accidents. My Government plans to provide speed detection cameras in all important roads. Speed radar and Alchometer will be provided to all Police Stations. My Government also plans to collect fines imposed for traffic violation through Banks and through Credit Cards/Debit Cards. Traffic Training Institute will be established in Thiruvananthapuram and Kochi. In co-operation

with Bharat Petroleum Corporation Limited, Highway Ambulance services will be introduced in Highways to handle accident cases. Traffic clubs will be formed in all schools for inculcating traffic awareness. Similarly, my Government is planning to form a Special Traffic Law Enforcement Wing to deal with scientific traffic enforcement to reduce the number of accidents in the State.

- 36. The well planned and well co-ordinated action by my Government known as 'Operation Kubera', against the loan sharks who exploit poor people by charging exorbitant interest on loans, produced desirable results.
- 37. Another prestigious programme initiated by my Government in 2014 is "Safe Campus Clean Campus" aiming to root out liquor, tobacco products etc. from the premises of Schools and Colleges. By 2016 all School/College campuses and premises will be made drug-tobacco-liquor free zones.
- 38. My Government plans to establish the National University for Police Science and Internal Security this year. My Government proposes to have an all women India Reserve

Battalion and one India Reserve Battalion for Coastal Security. During the last year, Kerala Fire & Rescue Services Department rescued 8477 human lives and 5347 animal lives in various Fire & Rescue operations. Properties worth around Rs.8508.67 crore were saved in the operations.

- 39. Speedy, Modern, Assured, Responsible and Transparent (SMART) Revenue Office is being implemented aiming at providing "any time anywhere service" to the citizens. Nearly one crore digitally signed online certificates have been issued by the Revenue Officers in the State. In the Pilot Villages where the RELIS (Revenue Land Information System) Project is running, nearly 17,000 online/Transfer of Registry/Mutation have been carried out in fully automated web enabled manner.
 - 40. "Zero Landless Project -2015" a unique project of my Government is being implemented with the aim of achieving the target of 100% zero landless families in the State by the end of 2015. Under this project every landless family is assigned 3 cents of land. The 1st phase of distribution of land has already been completed. The second phase is being undertaken with full

vigour aiming at the fulfillment of the project. Institute of Land and Disaster Management will be developed into a National Level Centre of Excellence in Land and Disaster Management.

- 41. The Department of Legal Metrology, Kerala, started the verification and stamping of BP Apparatus for the 1st time in India. The verification and stamping of Electronic Balance used in jewellery and other firms has been started.
- 42. Being a consumer oriented State, controlling the price rise is not at all possible without an effective public distribution system. 13 essential items like pulses, spices, rice, sugar and coconut oil are being sold by my Government at 20-35% lower than the open market prices. Hypermarkets at Thiruvananthapuram, Kottayam and Thalassery were inaugurated. Kerala State Civil Supplies Corporation has procured around 15 lakh MT paddy from about 4 lakh farmers and made payment of Rs.2500 crore which is a rare achievement of my Government.
- 43. Rice is issued at the rate of Re.1/per kilogram to 20 lakh of Antyodaya Anna

Yojana [AAY] and BPL households and wheat is issued at a rate of Rs.2/-per kilogram to BPL families. Civil Supplies Department has started the initial stages of End to End computerization in public distribution system. Initial steps are taken to implement the National Food Security Act, 2013 and my Government has started the Ration Card renewal process along with it.

- 44. The Kerala State Civil Supplies Corporation outlets will be opened in all Grama Panchayaths by 2015-16. For extending more benefits to the public, more Maveli Stores will be converted to Super Markets with modern facilities based on the sales potential.
- 45. The State of Kerala is very much indebted to the Non-Resident Keralites for their contribution in the development of Kerala. The total remittance of NRK's to Kerala is more than Rs.90,000 crore over and above the NRK deposits of about Rs.97,400 crore in various financial institutions as on 30-9-2014. Today we are facing very serious problems due to the internal developments in various countries. My Government has taken very effective steps to bring back persons from Libya and Iraq with the help of the Government of India. The

rehabilitation of NRK's returning from various countries has to be taken up very seriously and we have taken effective initiative in this field.

- 46. Visa cheating and criminal offences against the life and property of NRKs has become a very serious problem today. My Government has decided to establish an NRI Commission to deal with such cases exclusively and effectively. My Government has initiated steps to start the recruitment of persons to various Gulf Countries by Government agencies.
- 47. The Medium, Small, Micro Enterprises (MSME) sector in the State has consistently registered higher growth rate in respect of enterprises. My Government proposes to conduct District Level Adalats in association of various Industries Associations to sort out issues of the MSME sector. Branding of handloom products under the name and style "Kerala Handloom" will be promoted to project our products and to enhance its national and global demands. In the cashew sector, my Government intends to strengthen the activities of Kerala State Cashew Workers Apex Industrial Co-operative Society Ltd (CAPEX) and Kerala State Cashew Development Corporation through infusion of adequate funds

and supply of raw material in time which will ensure more working days. The major campaign like Emerging Kerala 2012 and Young Entrepreneurs Summit (YES) 2014 have resulted in a huge surge of technology based enterprises across the State and the movement is ongoing.

- 48. The availability of the unique mix of tropical fruits, vegetables, meat, milk, poultry and marineproducts offers immense scope for food processing industries in Kerala. Factoring into this advantage, Kerala State Industrial Development Corporation [KSIDC] and Kerala Industrial Infrastructure Development Corporation [KINFRA] will establish a Mega Food Park with thrust to processing and export of marine products with central assistance. The Malabar Cements has established a cement bulk handling terminal at Kochi for importing coal, limestone, sand and cement. This hub could be utilized for importing raw materials in bulk for other Public Sector Undertakings as well.
 - 49. The expansion of the refining capacity of the Bharat Petroleum Corporation Limited (BPCL) Kochi Refinery from 9.5 Million Metric Ton Per Annum[MMTPA] to 15.5 MMTPA will be completed during 2016 which will result in

production of 5,00,000 TPA propylene. Considering the scope of new downstream petro chemical industries with feed stock from BPCL, Kerala State Industrial Development Corporation will set up a Petrochemical Park adjoining the BPCL Refinery. LNG pipeline project is critical to the development of the State and my Government will provide all assistance to Gas Authority of India Limited for the completion of laying the LNG pipelines. Government will also expedite the Kochi City Gas Scheme under which piped LNG can be provided to the domestic cooking gas consumers.

50. My Government has rolled out e-district project in all the fourteen districts. Idukki has become the first District in the country to have 100 mega bytes per second broadband internet connectivity through National Optical Fibre Network (NOFN) programme. I am very happy to inform that for the first time, the remote Edamalakkudy Grama Panchayath which is the only scheduled tribe Panchayath in the State has got mobile and internet connectivity through this project. My Government will complete the process of providing high speed broadband connectivity to all Grama Panchayaths in the

State through National Optical Fibre Network (NOFN) during this month.

51. Kerala State has become a premium IT investment destination in India with its state-ofhighly skilled the art infrastructure and human resources. Smart City Project in Kochi has achieved substantial progress in spheres of activities during this year. Technopark, Thiruvananthapuram is one of the largest IT Parks in India with 7.2 million sq.ft. built-up area and 333 companies employing almost 50,000 professionals at present. At Infopark, Kochi, 25000 Professionals are working in 200 companies. Another 50000 employment opportunities will be created in the Technopark and Technocity and 30000 in Infopark, Kochi on completion of the ongoing development projects Kozhikode is within two years. promoted as the third IT destination in the State. The first IT building of 2.88 lakh sq.ft built up area at Cyberpark, Kozhikode is expected to be completed by December 2015 which will provide direct employment to 3000 professionals. My Government has brought out Kerala Technology Start-up Policy 2015 which will foster the development of Start-up ecosystem.

- 52. My Government is in the process of creating a Technology Innovation Zone at Kalamasserry, which will be hosting incubators in multiple domains and providing all the other support facilities. This Zone will include the established Start-up village. My Government will facilitate the creation of Angel and Venture funds to support these Start-up companies.
- 53. My Government has given utmost importance for the development of core road networks in the State. My Government has already initiated the project 'Sustainable and Planned Effort to Ensure Infrastructure Development of Kerala' (SPEEID Kerala) for constructing flyovers, bridges and roads in selected areas in the State costing nearly Rs.10,000 crore. Necessary action will be initiated this year for starting the construction of all works under SPEEID Kerala. The construction of the Kollam and Alappuzha Bypasses will be commenced in March 2015. The construction of Thalassery Mahe Bypass will be started this year.
- 54. National Highways carry 40% of the total vehicular traffic and hence the development of national highways is very critical and my

Government gives top priority to it. My Government has decided to go ahead with the four laning of NH 47 and 17 with Right Of Way (ROW) of 45 metre width and decided to acquire and transfer the land required for the purpose to National Highway Authority. Thiruvananthapuram City Road Improvement Project will be completed during this year. The works of Kozhikode City Road Improvement Project will be commenced this year. The 2nd phase of the Kerala State Transport Project (KSTP) approved by the World Bank has already commenced and the construction of 7 packages is in progress. The Model Safety Corridor Project from Kazhakuttom to Adoor under KSTP will be implemented this year. My Government has decided to implement the Light Metro Project at Thiruvananthapuram and Kozhikode in place of Monorail Project. The Light Metro Projects will be implemented by the Special Purpose Vehicle (SPV), Kerala Rapid Transit Corporation Limited (KRTL).

55. At present 182 bridges, flyovers and ROBs are being constructed by PWD and other agencies under it. Out of this, 100 bridges will be commissioned in the State in the coming

400 days. This year my Government proposes to undertake implementation of 14 new mega projects in the State under Annuity Scheme.

- 56. The cashew container transportation between Thoothukudi and Kollam will be diverted through coastal shipping. Development of Kodungallur Port with construction of wharf and yard will begin at Kodungallur. Construction of godowns with NABARD assistance will begin at Kodungallur and Azheekal Port. Construction of wharf for exclusive use of Union Territory of Lakshadweep will begin at Beypore Port for which Environment Impact Assessment [EIA] study is progressing. My Government could secure Viability Gap Funding to the tune of about Rs. 800 crore for the construction work of Vizhinjam International Deepwater Multipurpose Seaport and the project will be implemented on a Design Build Finance Operate and Transfer (DBFOT) mode.
- 57. Seventeen new Government colleges and one Aided Arts and Science College were sanctioned in 18 Assembly Constituencies, which are not having Government/Aided Colleges. Sanction was given to start more than 200 Self-financing Arts and Science Colleges under

Kannur, Calicut, M.G. and Kerala Universities in order to have better access of higher education to eligible students. Steps have been initiated to upgrade the Cochin University of Science and Technology (CUSAT) into an Indian Institute of Engineering, Science and Technology with more research facilities.

- 58. Students' Entrepreneurship Scheme has been implemented to promote Entrepreneurship among students. Grace marks will be given to those students and attendance is being granted to selected students. As part of the Emerging Kerala Project, linkages have been established with Multi National Companies like Bosch and Mercedes Benz to improve the skill levels of the students.
- 59. Scholar Support Programme (SSP) is a new initiative of my Government to provide additional support to weak students in curricular areas with timely assistance in the form of tutorials, additional lectures, interactive sessions, question banks and study material. Classes will be conducted through personal and web based modes. My Government has decided to establish Kerala State Accreditation and Assessment Council (KSAAC) in line with the National

Assessment and Accreditation Council (NAAC) for accrediting the Colleges in the State and neighbouring States.

60. My Government has decided to establish an Academic City in Kerala on the lines of the Dubai Academic City to make Kerala International Education Hub. This idea will be taken forward in the Global Education Meet being planned during this year. My Government has decided to start IIT at Palakkad District. In the general education sector, student-centric programs (viz) career fest, career quidance and counselling, women empowerment programs etc. are proposed to be implemented during the vear 2015-2016. It is also proposed to modernize vocational labs and e-office will be introduced. The State Council of Educational Research and Training has planned to prepare a comprehensive school development guidelines and plan of action in order to ensure quality of education. The learner evaluation process from primary to higher secondary will be restructured scientifically. Anti-drug campaign, guidance and counselling programs will also be launched during the year 2015-2016.

- 61. Kerala State Road Transport Corporation proposes to introduce more new buses this year. As a measure to augment the non-operating income, KSRTC proposes to start Courier and Parcel services. In order to improve better transport facilities in major cities, KSRTC has already started a Subsidiary Corporation by name Kerala Urban Road Transport Corporation (KURTC) for operating JnNRUM buses. The same will start full operation during the financial year 2015-16.
- 62. The Kochi Metro Rail Project (KMRP) is progressing with the objective of completing civil works within one year. The Project has reached financial closure and considerable savings have been attained vis-à-vis the anticipated project costs. The KMRP has the best in class Rehabilitation & Resettlement Policy for minimizing possible adverse impact on project affected persons.
- 63. As required in the sanction condition for the Kochi Metro Rail Project, action is underway to introduce a legislation for the Unified Metropolitan Transport Authority (UMTA) for integrating all urban transport systems under a single network and a single command and

control for greater convenience of the travelling public in Kochi. My Government has prepared the Detailed Project Report for the Suburban Rail Project between Thiruvananthapuram and Chengannur.

- 64. The Co-operative banking sector will be strengthened by introducing new technological measures such as installation of ATMs, introduction of Ru Pay cards, DBT system etc for rendering better services to the public.
- 65. Kerala State Electricity Board Limited (KSEBL) is presently implementing 13 projects in Small Hydro Sector totaling to a capacity of 195.1MW. My Government had already entered into a MoU with National Hydroelectric Power Corporation aiming at developing a total capacity of 82 MW in wind energy at Agali, Attappadi regions in Palakkad District. It is proposed to construct seven 110kV sub-stations, two 66kV sub-stations and six 33kV sub-stations and the connected lines during 2015-16.
- 66. Kerala State Electricity Board's focus in the distribution side continues to be on service quality and in maintaining standards of supply. The National Energy Conservation Award 2014

conferred on KSEBL by the Ministry of Power, for being the best performer among the DISCOMS in India, is just a matter of right recognition.

- 67. Energy Management Centre proposes to develop a fresh model to establish Small Hydro Projects at Panchayath level with the participation of EMC, Local Self Government Institutions and people in the area. This Public Private Panchayath Partnership (PPPP) model will be the first of its kind in India.
- 68. My Government has approved the Kerala Solar Policy 2013 with a mission to main stream the use of solar energy in the energy mix of Kerala and increase the installed capacity of solar sector in the State.
- 69. Kerala Tourism propose to start an innovative Tourism Project viz "God's own country peoples own tourism" during 2015-16. Active participation of the public is the highlight of the project. Initially, it will be introduced in 144 selected Local Self Government Institutions spread all over the State. It envisages to extend the benefits of the Tourism development to the people of the locality through enhancing employment opportunities and thereby achieving

economic upliftment. During the current year Tourism Department will start a distinct Tourism project viz "Multi Faith Tourism Circuit".

- 70. Kerala has the distinction of being the only State in India which constituted Biodiversity Management Committees in all the Local Self Government Institutions. The Kerala State Biodiversity Board has successfully completed the mandatory work of preparation of People's Biodiversity Register in 737 Grama Panchayats. Project for the establishment of a National Biodiversity Garden and Traditional Knowledge Centre in Kerala is proposed to be established at Munnar. This will be the first state-of-the art Biodiversity garden showcasing the Bio-diversity of Kerala and Western Ghats, strategically located in Munnar, a place with great tourism potential.
- 71. Kerala Official Language (Legislative) Commission is taking maximum endeavour to publish all the Central Acts applicable to the State of Kerala in Malayalam. As per the policy of my Government for making Malayalam as Official Language in all aspects of administration an Official Language Publication Cell was constituted for translating important judgments

of the Hon'ble High Court of Kerala and short notes on the judgment of the Hon'ble Supreme Court into Malayalam.

- 72. Kerala celebrates its 60th Birthday on 1st November 2015. An year long diamond jubilee programmes will be organized from November 2015 to November 2016 to herald the achievements and development of the State during the last 60 years. e-Sutharyakeralam will be launched to bring together all petitions submitted to the Chief Minister's Public Grievance Redressal Cell [CMPGRC] to a single platform. It will be made operational within three months.
- 73. My Government has launched "WAMS" (Ways and Means System), a new software for the submission of ways and means clearance proposals and receiving clearance orders online to the beneficiary. My Government have constituted 10th Pay Revision Commission consisting of Justice C. N. Ramachandran Nair (Rtd) as Chairman to study and make recommendations on revising the pay and allowances of all employees.

- 74. The core banking software for the Treasury Savings Bank will be completed by March 2015. After the implementation of core banking system many utility payment such as electricity bill, water bill, payment of KSFE chitty etc. can be collected through treasuries. The salary bill of all employees are honoured only through online submission mode from April 2014.
- 75. Excise Department conducted a detailed campaign against alcoholism throughout Kerala. The campaign against alcoholism and narcotic drugs will be strengthened by implementing the programme "Liquor Free Kerala" with the assistance of Anti Liquor Clubs in all Educational Institutions, Kudumbasree, Student Police Cadet, National Service Scheme volunteers and medias.
- 76. The State Housing Policy envisages a housing shortage of 12 lakh houses in the State which is proposed to be addressed through projects in the 12th Five Year Plan period.
- 77. The Union Government is moving forward for implementation of new tax regime, through introduction of Goods and Services Tax (GST). My Government is whole heartedly welcoming the GST regime with optimism that there will

not be any loss of revenue. It is also expected that Government of India will compensate any loss of revenue with the introduction of GST. My Government will take all measures to get ready for the implementation of GST.

- 78. My Government has increased the wages of coir workers from Rs. 260/- to Rs.300/- and conducted COIR KERALA-2014 and 2015, an international event on natural fibre and allied products and national level exhibitions to increase the market of coir products. The export during 2011-12 was for Rs 1052.62 crore and it has gone up to Rs 1476.03 crore in 2013-14.
- 79. During 2015-2016 Kerala Water Authority expects to complete all the 154 ongoing schemes under "Mission 676" taken under National Bank for Agriculture and Rural Development (NABARD)/National Rural Drinking Water Programme (NRDWP)/Technology Mission and State Plan. On completion, it will provide safe drinking water to about 60% of the population. The implementation of Jalanidhi Projects will be continued and it is proposed to take up 23 Grama Panchayaths for implementation during the next year. It is proposed to construct 1000 numbers of

household Rain Water Harvesting (RWH) units under the Rain Water Harvesting Programmes of the Agency in the rural areas where acute drinking water scarcity is experienced.

- 80. During 2015-16 the Irrigation Department proposes to take up a new scheme of construction of "Flood Embankments" for controlling flooding and saltwater intrusion in major rivers aimed at preserving the purity of water for drinking and irrigation purposes.
- 81. In order to mitigate water shortage during summer season and for initiating advance steps for water conservation my Government proposes to take up construction of Runoff River Mini Reservoirs in 4 rivers viz. Meenachil, Vamanapuram, Achencoil and Chaliyar. My Government also proposes to start an Irrigation Museum at Thodupuzha. My Government proposes to construct a series of Regulators in Kabani basin for utilizing the water awarded by the Cauvery Water Disputes Tribunal.
- 82. My Government has taken very effective steps to preserve and promote the rich cultural tradition of our State and our language,

Malayalam, which is now declared as a classical language by Government of India. The renovation work of Thrippunithura Hill Palace Museum, the Pazhassi Museum and the Koyikkal Palace at Nedumangad will be completed during the year 2015-16. Mahakavi Moyinkutty Vaidyar Mappila Kala Academy and the Konkani Sahitya Academy are actively introducing various schemes in their respective fields. First phase of Raja Ravi Varma Smarakom, Kilimanoor is completed and now open to the public.

museums in all 14 districts, my Government has started works of Bastian Bungalow, Kochi, Kollengode Palace, Thrissur, Sreepadam Palace, Thiruvananthapuram and Pazhassi Raja Museum, Wayanad. The construction of Freedom Fighters monument at Vattiyoorkavu, where the historic meeting of State Congress was held in, is almost nearing completion. The Tagore Centenary Hall was renovated with most modern facilities and accessories at the cost of about Rs. 23.04 crores. Action is also taken up to declare Kozhikode as City of Sculpture and Kottayam as City of Murals.

- 84. It gives me immense pleasure to mention the achievements made by the Social Justice Department. I understand that proper teamwork and co-ordination of the Department catalyzed it's performance. Projects like She taxi, Shetoilet, Food on Wheels, Genderpark, Aswasakiranam, Vayomithram, Cochlear Implantation, Snehapoorvam, appointment of differently abled, Hunger free city, Prathyasa, Nirbhaya, and so many in the row including Vanitharathnam puraskaram have drawn national attention.
- 85. A Comprehensive Policy for the disabled will be formulated and implemented. A Comprehensive Programme for Autism Spectrum Disorder will be implemented. State Initiative on Dementia, with Day Care Centres and trained care givers will be started. One Panchayath in each District will be made aged friendly with comprehensive care giving facility for the aged. Psycho-social rehabilitation centres for mentally ill will be established in all Districts.
- 86. An International Women's Trade Centre will be established at Ernakulam by the Kerala State Women's Development Corporation.

Agricultural produce marketing centres will be started by Kudumbashree at Block level of which 20% shall be earmarked for differently abled. One Panchayath in each District will be made elderly friendly with multilevel approach for tackling age related problems.

- 87. My Government will distribute free text books to all girl students of +1 and +2 classes in the State under the aegis of the 'Her Education is Our Responsibility' project.
- 88. My Government has accorded utmost importance for the planned, scientific and systematic development of Sabarimala in an eco friendly manner. Till date my Government has sanctioned Rs 52 crore for implementing the various projects as envisaged in the Master Plan. The Union Government has been addressed to declare Sabarimala as a national pilgrim centre.
 - 89. Transparency, citizen centric governance and zero tolerance towards corruption are the hallmark of my Government. Already the Right to Services has been implemented in all government departments ensuring timely delivery

of services to the citizens. All measures will be taken to uproot corruption from the polity of the State.

90. My Government believes that Human Resource is the greatest asset of any State. In this age of information technology, what is required is transformation of the human resource into high performing individuals adding value to the society by delivering quality service to the common man. My Government believes that more than the software and hardware, it is the human-ware which is the most important element. My Government is committed to implementing transparent and paperless office in governance. Towards this, e-office has been implemented in ten Departments in the Secretariat. This will be extended to all other departments in the Secretariat by the next year. The Secretariat will be modernized with a modular computer network by upgrading Secretariat Wide Area Network. My Government will implement e-office in all government departments in a phased manner for giving services to the common man on a 24x7 basis by building capacity of the human resources across

the various departments and providing the required infrastructure. The e-tendering platform has been made mandatory for all Government procurement above Rs.25 lakh. My Government will reduce the slab for e-tendering to Rs.5 lakh.

- 91. Already a historic initiative has been taken to form the Kerala Administrative Service(KAS). My Government believes that a contented workforce is the greatest strength and my Government will do all that is possible to address the genuine grievances and concerns of the employees. At the same time the concerns of the common man should be the first priority of all concerned and lets us work towards making Kerala really a "Gods own e-state".
 - 92. As is told by the great Tamil sage Thiruvalluvar "Eiyattralum eettalum katthalum katha vakutthalum vallathu arasu" meaning good governance is one which pools the resources optimally, convert the resources into wealth effectively, protect the produced wealth securely and expend the wealth judiciously for the maximum benefit of the people of the State.

I am happy to state that my Government is a role model for the entire country in this regard. Let us all work towards the goal of good governance with unity of thought, word and deed.

Ellavarkum Ente Aashamsakal

Nanni

JAI HIND